

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(23) C.P. No. 1752/I&BC/(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 15.03.2018

NAME OF THE PARTIES: Bank of Baroda.
V/s
Doshin Water Solutions Private Limited.

SECTION OF THE COMPANIES ACT : I&B Code

ORDER

1. The Learned Representatives of both the sides are present.
2. Last chance to the Respondent to argue the matter.
3. The matter is finally adjourned to **21.03.2018**. Third on Board.

Sd/-

15.03.2018.

aah

M.K. SHRAWAT
Member (Judicial)